

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1222  
ANSWERED ON:21.03.2012  
UNIQUE IDENTIFICATION NUMBER  
Adityanath Shri Yogi

**Will the Minister of PLANNING be pleased to state:**

- (a) whether Unique Identification Number would be considered as a proof for citizenship in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (Dr. ASHWANI KUMAR)

(a) & (b): The mandate of the Unique Identification Authority (UIDAI) is to issue an unique identification number (UID) to all residents of the country that is (a) robust enough to eliminate duplicate and fake identities and

(b) can be verified and authenticate in an easy, cost effective way. UIDAI is issuing Aadhaar numbers to all residents as a developmental initiative. Aadhaar number does not confer citizenship which will continue to be determined by the relevant statutory authorities.

(c): Does not arise in view of (a) & (b) above.